

[English]

**Setting up of Steel/Sponge Iron Plants
in Orissa**

353. SHRI BHAJAMAN BEHERA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to set-up steel plants and sponge iron factories as also to nationalise the iron-ore mines, particularly in Orissa; and

(b) if so, the details thereof indicating the time schedule drawn, if any?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) and (b). Proposals for setting up of steel plants and sponge iron plants by Government can be finalised only after the VIII plan outlays are known. There is no proposal to nationalise the iron ore mines in the country.

**Regional Direct Taxes Advisory
Committee in Orissa**

354. SHRI BHAJAMAN BEHERA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have been constituting Regional Direct Taxes Advisory Committee's every year; and

(b) if so, the details of such committees constituted/reconstituted in Orissa during the last two years, their term, composition and the scope of their activity?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b). The normal term of a Regional Direct Taxes Advisory Committee is two years. The Regional Direct Taxes Advisory Committee in Orissa at Bhubaneswar was last constituted on 31.3.1989 with the following members:

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| 1. Chief Commissioner of Income-tax, Patna | — | Chairman |
| 2. Commissioner of Income-tax, Bhubaneswar | — | Convener |
| 3. Shri G.C. Munda | — | Member of Parliament (Lok Sabha)—nominated on 3.9.1990 in place of Shri S.K. Sahu, Member of Parliament (Rajya Sabha). |
| 4. Finance Secretary, Government of Orissa | | |
| 5. Shri B.N. Mohapatra | — | Lawyer |
| 6. Shri K.D. Lath | — | Chartered Accountant. |
| 7. Shri Sarat Kumar Sahoo | — | General representatives of trade, commerce and industry. |
| 8. Shri K. Anandarao Kumandan | | |
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The Committee advises the Government on measures for developing and en-

couraging mutual understanding and co-operation between taxpayers and the In-